

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 85/99 in OA 831/99

DATE OF ORDER : 25.10.99

Between :-

- | | |
|--------------------|----------------|
| 1. K.Odelu | 4. K.Narasaiah |
| 2. T.Satyanarayana | 5. J.Raju |
| 3. R.Laxman | 6. G.Nagesh |

...Petitioners/Petitioners

And

1. N.C.Sinha
The General Manager, SC Rlys,
Rail Nilayam, Sec'bad.
2. S.P.Chowdhary,
Chief Personnel Officer, SC Rlys,
4th Floor, Rail Nilayam, Sec'bad.
3. B.P.Singh, Divisional Railway Manager,
SC Rlys, Divisional Office, Hubli,
Karnataka State.
4. A.Nagender Reddy, Sr.Divisional Personnel
Officer, SC Rlys, Divisional Offices, Hubli,
Karnataka State.

Fifth Respondent not necessary in this CP.

...Respondents/Respondents

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Counsel for the Applicants : Shri V. S. Vallur

Counsel for the Respondents : Shri V. Rajeshwar Rao, Addl. CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

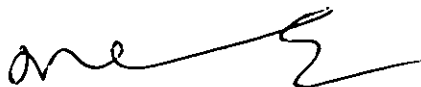
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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The applicant has been engaged as Casual Labour by order
No.H/P-407/V/Termination dated 12.10.1999. In view of the above, the



Contempt Petition does not survive and hence the same is closed. No costs.



(R. RANGARAJAN)
Member (A)



(D.H. NASIR)
Vice-Chairman

Dated: 25th October, 1999.

Dictated in Open Court.

avl/

